नहींने की तारीख़ को सभा-पटल पर रख दिया गया है।

शिक्षा की राष्ट्रीय नीति को तुरक कार्योन्वित करने के लिए मुख्य साधन चौथी पंचवर्षीय योजना है जो धगले वर्ष मुख् होगी। इस योजना, जिसकी तैयारियां की बा रही हैं, शिक्षा की राष्ट्रीय नीति पर धाधारित होगी।

Communist Movement in Kerala

1273. SHRI D. N. PATODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Communist Party of India (Marxist) have decided to launch mass movement in Kerala for the seizure of Central Government property; and
- (b) if so, the Government's reactions thereto?

THE D. EPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). Facts are being ascertained from the State Government.

C.B.I. Enquiry into Allegations against Birla Enterprises

1274. SIRI G. S. MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of reports submitted by the C.B.I. while enquiring into allegations made against Birla enterprises;
- (b) the action taken by the Government on these reports;
- (c) whether it is a fact that officers conducting investigations in this direction were either transferred or were asked to take leave preparatory to their reti ement; and
- (d) if so, the reasons therefor, while the enquiry was steadily progressing under them?

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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) and (b). The CBI submitted nine Progress Reports, in the investigation of complaints against Textile Mills of the Birla Group. As a result of these investigation charge sheets have been filed by the C.B.I. in the cases against the following Mills so far:

- 1. Technological Institute of Textiles, Bhiwani.
- 2. Bhiwani Textile Mills, Bhiwani.
- 3. Century Spinning and Manufacturing Co., Bombay.
- 4. Birla Cotton Spinning and Weaving Mills, Delhi.
- (c) No. Sir.
- (d) Does not arise.

Foreign Shikaris

1275. SHRI G. S. MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that some of the Foreigners entered into a contract with one of the Shikar firms in Madhya Pradesh and large scale photography of jungles of Madhya Pradesh, particularly Baster region, and that of Adivasis living therein was taken in this summer and if so, the names of the Indian Company and the foreigners who have taken these photographs and the purpose of the same;
- (b) whether Government are aware that the Marxists from Telangana have organised an agitation in this area and inciting the tribals to break law and order in that region:
- (c) if so, the reasons for allowing foreigners to photograph everything available in this region and to allow its publicity in Western press which would be detrimental to the national interest; and
- (d) the Government's reaction thereto?